

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1791(MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Axis Bank Ltd

Vs

BSR Super Speciality Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

**ORDER**

14. **C.P.(IB)-1791(MB)/2017**

On having the Corporate Debtor stated that Rs.12.00 crores has been paid to the Operational Creditor, list this matter for reporting settlement on 15.10.2018.

Sd/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)